

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 24.09.2018 (Monday)**

**Court of Chairperson**

**10:30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhyaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1510 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma Inder Raj Gill Avichal Prasad	Nishant Bhardwaj Robin Debey
2.	Contempt Case (AT) No. 12 of 2018 in Comp. App. (AT) No. 179 of 2018	Sridhar Matlaparthi & Anr. Vs. D. Hymavathi Reddy & Anr.	Vanita Bhargava	Sridhar
3.	Comp. App. (AT) (Ins) No. 226 of 2018	Neeraj Saluja & Anr. Vs. State Bank of India <b>with</b>	Henna George	AnupRawat
4.	Comp. App. (AT) (Ins) No. 227 of 2018	NeerajSaluja&Anr. Vs. State Bank of India	Arvind Kumar	AnupRawat
5.	Restoration Appl. (AT) No. 24 of 2018 in Comp. App. (AT) (Ins) No. 547 of 2018	Rely paints Pvt ltd Vs Bsl Scaffolding Ltd	M.K Gahlot	
6.	Compensation Application (AT) No. 02 of 2018	Maharashtra State Power Generation Co ltd Vs Nair Coal Services Ltd Ors	K.K Sharma	

**For Admission (Fresh Cases)**

7.	Comp. App. (AT) (Ins) No. 571 of 2018	Zuventus Healthcare ltd Vs Ramanathan Bhuvaneshwari and anr	Diya Kapur	
8.	Comp. App. (AT) (Ins) No. 572 of 2018	Green Peace Construction Pvt Ltd Vs Ajantha Flat Owners Association	P.R. Earnarst	
9.	Comp. App. (AT) (Ins) No. 573 of 2018	Madhurima Mridul & Anr Vs Raj Infrastructures Development (India) Pvt Ltd & Others	Sunil Fernandes	
10.	Comp. App. (AT) (Ins) No. 574 of 2018	Prowess International Pvt Ltd Vs Jai BalajiIndustries Ltd	Suhita Mukhopadhyay	
11.	Comp. App. (AT) (Ins) No. 575 of 2018	Siddharth Vijay Gokhale Vs Reliance Commercial Finance Ltd	Siddharth Archarya	
12.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd Vs Competition Commission Of India & Ors	Aakansha Kaul	

13.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors Vs Competition Commission Of India & Ors	Aakansha Kaul	
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**For Admission (After Notice)**

14.	Comp. App. (AT) (Ins) No. 211 of 2018	Madhya Gujrat Vij Company Ltd. Vs. Kalptaru Alloys Pvt. Ltd. &Ors.	Pradeep Mishra	Mohit D. Ram-R2 Narendra Singh-R3
15.	Comp. App. (AT) (Ins) No. 358 of 2018	Eight Finance Pvt. Ltd. Vs. Amit Gupta, R.P. of HDO Technologies Ltd. <b>with</b>	Ashish Bhan	Ashish Bhan
16.	Comp. App. (AT) (Ins) No. 359 of 2018	Eight Finance Pvt. Ltd. Vs. Amit Gupta, R.P. of Hindustan Dorr Oliver Ltd.	Ashish Bhan	Ashish Bhan
17.	Comp. App. (AT) (Ins) No. 491 of 2018	Bhasin Infotech and Infrastructure Pvt. Ltd. Vs. Gurpreet Singh	Prachi Johri	
18.	Comp. App. (AT) (Ins) No. 494 of 2018	G. Sreevidhya Vs. Karismaa Foundations Pvt. Ltd.	Kamal Kishore	
19.	Comp. App. (AT) (Ins) No. 495 of 2018	S.C. Sekaran Vs. Amit Gupta & Ors.	Sumant Batra	Mahima Singh(R-RP)
20.	Comp. App. (AT) (Ins) No. 496 of 2018	S.C. Sekaran Vs. Amit Gupta & Ors.	Sumant Batra	Mahima Singh(R-RP)
21.	Comp. App (AT) (Ins) No. 560 of 2018	Sanjay Kumar Ruia Vs. Catholic Syrian Bank Ltd.	Sanjay Kumar	

**For Hearing**

22.	Com. App. (AT) (Ins) No. 119 of 2018	Mr. Rajendra K. Bhuta (Resolution Professional) Vs. Maharashtra Housing & Area Development Authority (MHADA)	Ashish Verma	Chirag M. Shroff
23.	Competition App. (AT) No. 43 of 2018	Manoj Gupta (Proprietor, M/s. Mahalaxmi Steels) Vs. Competition Commission of India & Ors. <b>with</b>	KartikNagarkatti	Avinash Sharma (R-CCI)
24.	Competition App. (AT) No. 44 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. <b>with</b>	MaliniSud	Avinash Sharma (R-CCI)

25.	Competition App. (AT) No. 45 of 2018	Fortifield Security Solutions, through its Proprietor Bipin Vijay Salunke Vs. Competition Commission of India & Ors. <b>with</b>	MaliniSud	Avinash Sharma (R-CCI)
26.	Competition App. (AT) No. 46 of 2018	Raghunath Industry Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. <b>with</b>	MaliniSud	Avinash Sharma (R-CCI)
27.	Competition App. (AT) No. 47 of 2018	Sanjay Agencies &Anr. Vs. Competition Commission of India & Ors. <b>with</b>	Aditi Sharma	Avinash Sharma (R-CCI)
28.	Competition App. (AT) No. 49 of 2018	Lahs Green India Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors.	Sameer Abhyankar	Avinash Sharma (R-CCI)
29.	Competition App. (AT) No. 55 of 2018	Hetero Healthcare Ltd. & Ors. Vs. Competition Commission of India & Anr. <b>with</b>	Bina Gupta	
30.	Competition App. (AT) No. 56 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. <b>with</b>	Malini Sud	
31.	Competition App. (AT) No. 57 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. <b>with</b>	Malini Sud	Avinash Sharma (R-1)
32.	Competition App. (AT) No. 58 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors. <b>with</b>	Malini Sud	Avinash Sharma (R-1)
33.	Competition App. (AT) No. 59 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. <b>with</b>	Malini Sud	Avinash Sharma (R-1)
34.	Competition App. (AT) No. 60 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. <b>with</b>	Malini Sud	Avinash Sharma (R-1)

35.	Competition App. (AT) No. 61 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors. <b>with</b>	Malini Sud	Avinash Sharma (R-1)
36.	Competition App. (AT) No. 67 of 2018	LAHS Green India Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Sameer Abhyankar	Avinash Sharma (R-1)

2:00 PM.

**For Hearing**

37.	Comp. App. (AT) (Ins) No. 198 of 2018	Tata Steel Ltd. Vs. Liberty House Group Pte. Ltd. & Ors.	Pratap Singh	PrachiJohri (R1), Misha (R2)
38.	Competition Appeal (AT) No. 23 of 2017	Khanduja Coal Transport Co. Vs. CCI &Ors. <b>With</b>	Amar Ramani Jatin Kumar	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
39.	Competition Appeal (AT) No. 26 of 2017	Punjab Transport Co. &Anr. Vs. Competition Commission of India &Anr. <b>With</b>	Arunava Mukherjee	Arjun Krishnan (R-1) UddyamMukherjee (R-2)
40.	Competition Appeal (AT) No. 27 of 2017	Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI <b>With</b>	T. SundarRamanathan	Dushyant K Mahant (R-1) UddyamMukherjee (R-2)
<del>41.</del>	Competition Appeal (AT) No. 28 of 2017	KanhhaiyalalKhandelwal VS. CCI &Anr. <b>With</b>	T. SundarRamanathan	AnupamSanghi (R-1) UddyamMukherjee (R-2)
42.	Competition Appeal (AT) No. 29 of 2017	KanhhaiyalalKhandelwal, partner of Khandelwal Transport Vs. CCI &Anr. <b>With</b>	T. SundarRamanathan	AnupamSanghi (R-1) Uddyam Mukherjee (R-2)
43.	Competition Appeal (AT) No. 30 of 2017	Punya Coal Road Lines Vs. Competition Commission of India &Anr. <b>With</b>	NakulMohta	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
44.	Competition Appeal (AT) No. 35 of 2017	Avaneesh Logistics Pvt. Ltd. &Anr. Vs. CCI &Anr. <b>With</b>	Ankita Chaudhary Rathi	Arjun Krishnan (R-1) UddyamMukherjee (R-2)

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45.	Competition Appeal (AT) No. 36 of 2017	Khandelwal Earth Movers &Anr. Vs. CCI &Anr. <b>With</b>	Johnson Subba	Arjun Krishnan (R-1) UddyamMukherjee (R-2)
46.	Competition Appeal (AT) No. 37 of 2017	Bimal Kumar Khandelwal&Anr. Vs. CCI &Anr. <b>with</b>	Johnson Subba	Uddyam Mukherjee (R-2)
47.	Competition App. (AT) No. 16 of 2018	SSV Coal Carriers Pvt. Ltd. &Anr. Vs. CCI &Anr.	Jaspreet Singh Rai	
48.	Competition Appeal (AT) No. 24 of 2017	B. Himmat Lal Agrawal Vs. CCI &Anr.	AnubhavMardikar	Ankit Jam

After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, the Hon'ble Member (Technical).  
For Hearing (Part Heard)

1.	TA (AT) (Compt.) No. 39 of 2017 (Old Appeal No. 02/2017)	J.K. Lakshmi Cement Ltd. Vs. CCI &Anr. <b>With</b>	Jeevan Prakash	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)
2.	TA (AT) (Compt.) No. 40 of 2017 (Old Appeal No. 03/2017)	Ambuja Cements Ltd. Vs. CCI &Ors. <b>With</b>	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)
3.	TA (AT) (Compt.) No. 41 of 2017 (Old Appeal No. 04/2017)	ACC Limited. Vs. CCI &Ors. <b>With</b>	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)
4.	TA (AT) (Compt.) No. 42 of 2017 (Old Appeal No. 05/2017)	J.K. Cement Ltd. Vs. CCI &Anr. <b>With</b>	P.K. Bhalla	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)
5.	TA (AT) (Compt.) No. 43 of 2017 (Old Appeal No. 06/2017)	M/s. Shree Cement Ltd. Vs. CCI &Ors. <b>With</b>	Manas Kumar Chaudhuri, PranjalPrateek, DhruvRajain	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)
6.	TA (AT) (Compt.) No. 44 of 2017 (Old Appeal No. 08/2017)	Ultra Tech Cement Ltd. Vs. CCI &Ors. <b>With</b>	Nisha Kaur Uberoi Atreyee Sarkar Shravani	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)

7.	TA (AT) (Compt.) No. 45 of 2017 (Old Appeal No. 11/2017)	Jaiprakash Associates Ltd. Vs. CCI &Anr.	H.S. Chandhoke, Kanika Chaudhary Nayar, G.R. Bhatia	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
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**Note: Court will rise at 3: 00 PM.**

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**By Order**

**Joint Registrar**

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